

By E-Mail/ Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/9195 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Chatra Bhukhan Gogoi
District & Sessions Judge,
Sonitpur, Tezpur

Dated Guwahati, the 2nd September, 2023.

Sub:- **Permission to avail LTC.**

Ref:- Your letter Nos. DJ(B)/3870 dated 22.08.2023,

Sir,

With reference to the above, I am directed to inform you that,

1. The previous LTC permission that was allowed to you vide the Registry's letter no- NO.HC.VII-81/2023/9116/A, dated 31.08.2023, has been partially modified by this letter.
2. You are allowed to avail LTC for the block period 2022-2025 for your journey to Katra of Jammu & Gurez Valley of Kashmir via New Delhi, w.e.f. 14.10.2023 to 25.10.2023, along with your wife and daughter, by the shortest possible route, as per existing rules,
3. You are allowed to avail Durga Puja Vacation, w.e.f. 14.10.2023 to 25.10.2023 along with head quarter leave permission w.e.f. the evening of 13.10.2023 (after court hours) till the morning of 30.10.2023 (before court hours.)
4. Further, during your absence the seniormost Judicial officer at the station will remain in-charge of your court and office.

Thanking you.

Yours faithfully,

—Sd—

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-81/2023/9195/9198 /A, dated 2nd September, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

11/9/23
Bn
02.09.2023